GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 299
TO BE ANSWERED ON 18th JULY, 2017

PRESCRIBING OF GENERIC MEDICINES

299. SHRIMATI JAYA BACHCHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government proposes to make it mandatory for doctors to prescribe generic medicines, whenever possible; and

(b) whether Government proposes to make it mandatory for pharmacists to suggest generic medicines, whenever possible, if so, details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)

(a) & (b): Medical Council of India (MCI), with the prior approval of the Union Government, has notified the amendment in clause 1.5 of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002, vide notification dated 21.09.2016, which now prescribes "Every physician should prescribe drugs with generic names legibly and preferably in capital letters and he/she shall ensure that there is a rational prescription and use of drugs."